

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:594

ANSWERED ON:26.11.2012

AID TO PHYSICALLY HANDICAPS

Agarwal Shri Jai Prakash;Jaiswal Dr. Sanjay ;Roy Shri Arjun;Thakor Shri Jagdish

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of details of handicap persons including women and children in the country, State/UT-wise and disability-wise;
- (b) whether there is any scheme to provide free essential equipments e.g. hearing aids, artificial limbs, tricycle to handicapped persons;
- (c) if so, the details of assistance/aid being given to such people for education/ rehabilitation/fitting of aids and appliances along with the proposal to enhance the amount of aid; and
- (d) if not, whether the Government proposes to start any such scheme for the welfare of handicapped persons?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) A statement showing disability and State-wise population of persons with disabilities, as per Census, 2001, is enclosed at Annexure.

(b) Yes, Sir.

(c) & (d)

(i) Under Assistance to Disabled Persons for purchase/Fitting of Aids and Appliances (ADIP) Scheme, funds are released to various Implementing Agencies to distribute durable, sophisticated and scientifically manufactured, modern, standard aids and appliances.

(ii) Under Deen Dayal Rehabilitation Scheme(DDRS) grant in aid (GIA) is provided to non-governmental organizations for purposes like special schools for disabled, Vocational Training Centres, Half Way Homes, Community Based Rehabilitation, Early Intervention Centres for Disabled and Rehabilitation of Leprosy Cured Persons, District Disability Rehabilitation Centres (DDRCs) etc.

Quantum of aid to the implementing agencies including NGOs depends on the allocation under the Scheme and the projects recommended by the State Govt.